

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1468
ANSWERED ON:15.07.2009
PROTECTION OF TEMPLES AND MONUMENTS
Laguri Shri Yashbant Narayan Singh

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has taken any steps to protect temples and monuments in Orissa and Andhra Pradesh;
- (b) if so, the details thereof and the steps taken to provide amenities therein; and
- (c) the amount of funds spent in this regard during the last three years and the current year, year-wise?

Answer

MINISTER OF STATE FOR PLANNING AND PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY)

(a) & (b) Yes, Sir. The number of centrally protected monuments/sites in the States of Orissa and Andhra Pradesh are 78 (including 48 temples) and 137 (including 55 temples) respectively. These monuments/sites are well conserved, preserved and protected. They have also been provided with tourist-amenities like drinking water, toilets, signages, information brochures, wheel chairs, proper approach pathways, interpretation centres, besides specially designed ramps for physically challenged.

(c) The amount spent on the maintenance and repair of the monuments/sites in the States of Orissa and Andhra Pradesh during the last three years is indicated below:

Amount in Rs. Lakhs
State 2006-07 2007-08 2008-09 2009-10 (Allocation)

Orissa	298.98	278.29	234.16	250.00
Andhra Pradesh	661.47	743.23	865.00	600.00